

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : Comp.Appeal/41/2024
Name of Petitioner : Income Tax Officer
&
Name of Respondent : Vs
SA Metro Plots Pvt Ltd and 3 Others
Section : Sec 252(1) of CA, 2013

ORDER

Present: Mr. Rajkumar Jhabakh, Ld. Counsel for Appellant.

Heard.

Appellant is directed to serve copy of the Appeal on the Respondents and file Affidavit of service.

List the Appeal on **19.06.2024** for hearing.

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)